

(ii) (a) Annual Report and Accounts of the Indian Museum, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Museum.

[Placed in Library. *See* No. L. T. 1454/18/24]

(iii) (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Akademi.

[Placed in Library. *See* No. L. T. 1452/18/24]

(iv) (a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Memorial.

[Placed in Library. *See* No. L. T. 1453/18/24]

I. **Report and Accounts (2023-24) of NRDC, New Delhi; CEL, New Delhi; NPCIL, Mumbai; BHAVINI, Chennai; CIC, New Delhi; Kendriya Bhandar, New Delhi and related papers.**

II. **Report and Accounts (2023-24) of Various Institutes, Society, and Centre and related papers**

III. **Report and Accounts (2023-24) of IITM, Pune; NIOT, Chennai; NCESS, Thiruvananthapuram; INCOIS, Hyderabad; NCPOR, Goa and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): Sir, I lay on the Table:—

I. A

(i) (a) Seventieth Annual Report and Accounts of the National Research Development Corporation (NRDC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1286/18/24]

(ii) (a) Fiftieth Annual Report and Accounts of the Central Electronics Limited (CEL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1685/18/24]

(B) A copy each (in English and Hindi) of the following papers, under sub-section

(1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Thirty-seventh Annual Report and Accounts of the Nuclear Power Corporation of India Limited, (NPCIL), Mumbai, Maharashtra, along with its subsidiary companies for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1285/18/24]

(ii) (a) Twenty-first Annual Report and Accounts of the Bharatiya Nabhihiya Vidyut Nigam Limited, (BHAVINI), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor's General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1287/18/24]

(C) A copy (in English and Hindi) of the Annual Report of the Central Information Commission (CIC), New Delhi, for the year 2023-24, under sub-section (4) of Section 25 of the Right to Information Act, 2005.

[Placed in Library. See No. L. T. 1283/18/24]

(D) A copy each (in English and Hindi) of the following papers: -

(a) Annual Report and Accounts of the Kendriya Bhandar, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

[Placed in Library. See No. L. T. 1272/18/24]

II. A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of the Saha Institute of Nuclear Physics (SINP), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1270/18/24]

(ii) (a) Annual Report and Accounts of the Atomic Energy Education Society (AEES), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1686/18/24]

(iii) (a) Annual Report and Annual Accounts of the Tata Memorial Centre (TMC), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 1271/18/24]

(iv) (a) Annual Report and Accounts of the Tata Institute of Fundamental Research (TIFR), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1279/18/24]

(v) (a) Annual Report and Accounts of the Harsh-Chandra Research Institute (HRI), Prayagraj, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1278/18/24]

(vi) (a) Annual Report and Accounts of the National Institute of Science Education and Research (NISER), Bhubaneswar, Odisha, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1280/18/24]

(vii) (a) Annual Report and Accounts of the Institute of Mathematical Sciences,

(IMSc) Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1281/18/24]

(viii) (a) Annual Report and Accounts of the Institute for Plasma Research, (IPR), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1282/18/24]

III. A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of the Indian Institute of Tropical Meteorology (IITM), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1273/18/24]

(ii) (a) Annual Report and Accounts of the National Institute of Ocean Technology (NIOT), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1274/18/24]

(iii) (a) Annual Report and Accounts of the National Centre for Earth Science Studies (NCESS), Thiruvananthapuram, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 1275/18/24]

(iv) (a) Annual Report and Accounts of the Indian National Centre for Ocean Information Services (INCOIS), Hyderabad, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 1276/18/24]

(v) (a) Annual Report and Accounts of the National Centre for Polar and Ocean Research (NCPOR), Goa, for the year 2023-24, together with the

Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 1277/18/24]

Reports and accounts (2023-24) of NALSA, New Delhi; and SLSA, UT of Chandigarh and related papers

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under sub-section (5) of Section 18 of the Legal Services Authorities Act, 1987, a copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Accounts of the National Legal Services Authority (NALSA), New Delhi, for the year 2023-24, and the Audit Report thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1397/18/24]

(ii) (a) Annual Report and Accounts of the State Legal Services Authority (SLSA), UT of Chandigarh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1110/18/24]

I. Notifications of the Ministry of Power

II. Reports and accounts (2023-24) of various Power Companies and Corporations; JERCs; CERC, New Delhi and related papers

III. Reports and accounts (2023-24) and Budget (2024-25) of the Damodar Valley Corporation, Kolkata and related papers

IV. Reports and accounts (2023-24) of BEE, New Delhi; CPRI, Bengaluru; NPTI, Faridabad, Haryana and; NIWE, Chennai; FOR, New Delhi; PSDF (Erstwhile POSOCO), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRI PAD YESO NAIK): Sir, I lay on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, issued under clause (a) of Section 14 of the Energy Conservation Act, 2001: -